

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) During January, 1980 to-date, thirteen IAS officers and four IPS officers resigned from service.

(b) Eleven IAS officers and three IPS officers resigned for personal reasons. Two IAS officers resigned without assigning any reasons, and one IPS officer resigned on health ground.

#### Problem of Electronic Industries

2822. SHRI A.C. DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Electronics is aware of the problem of electronic industry due to non-availability of concessional finance;

(b) if so, what are the specific requirements of such industry; and

(c) the steps taken by Government to remove their difficulties ?

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) The components industry in particular requires investment finance at concessional rates.

(c) To examine this matter in detail, a Working Group has been set up by the Department of Electronics.

#### Corruption Charges Against President, Indian Hockey Federation

2823. SHRI VISHWANATH SHARMA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 8971 on 27 April, 1983 regarding corruption charges against President, Indian Hockey Federation and state :

(a) whether the CBI have since registered a case against the President of the Indian Hockey Federation;

(b) if so, the progress made in the matter; and

(c) if not registered so far the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) Yes, Sir.

(b) and (c) The case is under investigation.

#### Foreign Money Recieved by Institutions

2824. SHRI E.K. IMBICHIBAVA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total amount of money recieved in the country under Foreign Contributions (Regulation) Act, 1976 by various institutions and agencies for the years 1978, 1979 and 1980;

(b) the break-up of the amounts received from abroad country-wise; and

(c) the names of the institutions which have received more than Rs. one lakh in these years ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Representation From Retrenched Census Employees, Hyderabad

2825. SHRI T.S. NEGI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any representation from the retrenched census employees, Hyderabad; and

(b) if so, action taken to minimise human suffering arising from retrenchment without making arrangements for their absorption elsewhere ?